

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF STARLITE JEWELS PRIVATE LIMITED**

1.	Name of corporate debtor	<b>STARLITE JEWELS PRIVATE LIMITED</b>
2.	Date of incorporation of corporate debtor	July 29,2002
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies - Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U36911MH2002PTC136637
5.	Address of the registered office and principal office (if any) of corporate debtor	203, Block I ,2nd Floor, Development SEEPZ, Jogeshwari Vikhroli Link Road, Mumbai (MH) 400093
6.	Insolvency commencement date in respect of corporate debtor	February 09,2023
7.	Estimated date of closure of insolvency resolution process	August 07,2023; being 180 <sup>th</sup> day from Insolvency Commencement Date
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Indrajit Mukherjee Reg.No.IBBI/IPA-001/IP-P-01533/2018-2019/12450
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Flat No. B 405, Siddhivinayak Twins, Plot No.9, Sector 17, Roadpali, Kalamboli, Navi Mumbai, Raigad, Maharashtra, 410218 Email id: <a href="mailto:indrajitmukherjee15@yahoo.com">indrajitmukherjee15@yahoo.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Mr. Indrajit Mukherjee Flat No. B 405, Siddhivinayak Twins, Plot No.9, Sector 17, Roadpali, Kalamboli, Navi Mumbai, Raigad, Maharashtra, 410218 Email id: <a href="mailto:cirpstarlitejewels@gmail.com">cirpstarlitejewels@gmail.com</a>
11.	Last date for submission of claims	February 23, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> (b) N.A.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Starlite Jewels Private Limited on February 09, 2023.

The creditors of Starlite Jewels Private Limited, are hereby called upon to submit their claims with proof on or before February 23, 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**

Sd/

**Indrajit Mukherjee**

**Interim Resolution Professional**

**In the matter of Starlite Jewels Private Limited**

**IBBI/IPA-001/IP-P-01533/2018-2019/12450**

**Date: February 10, 2023**

**Place: Mumbai**